1035

(b) and (c). Yes. A copy of chapter IX of the Draft Indian Foreign Service Rules is placed on the Table of : the House. [See Appendix III, Annexure No. 32.]-

Dr. RAGHUBIR SINH : May I know, Sir, why Pushtu is not included in the list?

SHRI A. K. CHANDA: It is a fairly long list and evidently Pushtu is not considered very important for our Foreign Service requirements.

RAGHUBIR SINH: May I know, Sir, who will ordinarily be the authority competent for certifying in these tests?

SHRI A. K. CHANDA: We have the Defence School of Foreign Languages and the examinations are conducted by that school.

Broadcasting Facilities in Mysore

*144. SHRI M. GOVINDA REDDY: Will the Minister for Information AND BROADCASTING be pleased to state:

- (a) whether Government propose to increase the broadcasting facilities in Mysore; and
 - (b) if so, what are the proposals?

THE MINISTER FOR INFOR-BROADCASTING MATION AND (DR. B. V. KESKAR): (a) and (b). Yes, Sir, by putting up a high power transmitter at Bangalore.

SHRI M. GOVINDA REDDY: Has the Government already taken decision in this matter?

DR. B. V. KESKAR: Yes, Sir.

SHRI C. G. K. REDDY: When approximately, do the Government think that this high powered station would come into being in Bangalore?

Dr. B. V. KESKAR: As soon as possible. In fact, the site is being The transmitter is with us.

OIL REFINERIES IN INDIA

*145. Shri M. GOVINDA REDDY: Will the Minister for Production be pleased to state:

- (a) the number of oil refineries now working in the country;
- (b) the number of oil refineries which will commence working in 1952, 1953 and 1954 respectively; and
- . (c) the steps taken by Government to ensure early commencement of work by new refineries run by oil companies?

THE MINISTER FOR PRODUC-TION (SHRI K. C. REDDY): (a) One, situated at Digboi in Assam.

- (b) Out of the three new refineries proposed to be set up in the country, the earliest is expected to commence operations in the middle of 1954.
- (c) The date by which the Standard Vacuum Refinery is expected to go into production has been advanced from 1st January 1953 to 1st July 1954. Government have taken steps to ensure the completion of ancillary services, like roadways, railways, water supply, electricity and dock and harbour facilities, within time. The Burmah Shell Refinery is expected to commence operations on 1st January 1956. Negotiations for the setting up of the third refinery by Caltex are expected to commence in January 1953.

SHRI M. GOVINDA REDDY: May I know if there are any difficulties in the way of these refineries commencing The answer work earlier than 1954. is that in some cases they will be able I find from to commence in 1954. the answer that no refinery will com-1954. mence work before difficulties are there for these refineries to commence work before that,

SHRI K. C. REDDY: It is more for these companies, who have got to set up these refineries, to answer But I may say that question. that they are anxious to go into production as early as possible and in spite

of all the attempts they may make, they feel that those are the earliest dates by which they can go into production.

Oral Answers

SHRI M. GOVINDA REDDY: Is it not a fact that these companies who have undertaken to start these refineries have vested interests and therefore, they are interested in delaying commencement of work?

MR. CHAIFMAN: It is a matter of opinion.

SHRI K. C. REDDY: It is matter of opinion, Sir, and I am not prepared to accept the opinion of the hon. Member.

SHRI M. GOVINDA REDDY: Is it not a fact that an officer of the Government of India has been sent to negotiate with Caltex regarding the starting of the refinery?

SHRI K. C. REDDY: No officer has been sent abroad to carry on negotiations with Caltex. As I said, negotiations with the Caltex people are expected to commence in January 1953. Some of our officers who have gone abroad may contact Caltex and talk over the matter

PROF. G. RANGA: Where are these refineries to be installed—the first one and the second one?

SHRI K. C. REDDY: The first one and the second one will be installed in Trombay Island in Bombay State.

Prof. G. RANGA: Both?

SHRI K. C. REDDY: Yes, the first two.

PROF. G. RANGA: The first two will be installed in Trombay. The third one is expected to be installed in Visakhapatnam. Is that correct?

SHRI K. C. REDDY: I cannot say definitely now. We have got to But I might as take their opinion.

nation they have carried out, they prefer Visakhapatnam.

SHRI B. RATH: How far has the search for crude oil in India made progress?

SHRI K. C. REDDY: Certain aero-magnetic surveys have taken place and it has been found that the prospects of our tapping oil are somewhat The establishment of a pilot rosy. project is in contemplation by the Standard Vacuum people, and it is too early to say what exactly the final results will be.

SHRI B. RATH: What progress has been made since the last survey by Standard Vacuum Company of the Sunderban area?

SHRI K. C. REDDY: Matters are under negotiation between the company concerned and the Government of West Bengal and the Government of India. These have not been concluded. It is expected that the company will commence its pilot project very soon.

SHRI S. MAHANTY: It is a fact that these two companies, Caltex and Standard Vacuum, entered into an agreement stipulating that there should be a certain percentage of Indian directors on the Board of Directors?

SHRI K. C. REDDY: I have already said in the course of an answer to a question earlier that the inclusion of Indian directors on the Board of Directors has not been definitely prescribed.

SHRI S. MAHANTY: Is it a fact that the hon. Finance Minister, while piloting the Bill to amend the Indian Companies Act, stated most categorically and clearly and without any ambiguity that there should be a certain percentage of Indians on the Board of Directors; and is it a fact that at the construction stage of these projects they have debarred Indians from the Board of Directors?

SHRI K. C. REDDY: I would well say that in the light of the exami- like to verify what the hon. Member

said about what the hon. Finance Minister said in the other House. I believe the hon. Member has in mind participation of Indian capital in the capital of these companies.

DR. R. B. GOUR: May I know if the attention of Government has been drawn to the fact that The New York Time; has stated openly that these refineries are of strategic importance to America, and whether the basic Indian policy of non-involvement in foreign war preparations is being affected? May I read out the relevant quotation from The New York Times?

MR. CHAIRMAN: They may have said so many things.

DR. R. B. GOUR: This is important, because our policy towards these refineries has to be declared here and now.

Mr. CHAIRMAN: Here and now?

DR. R. B. GOUR: Yes. They have said openly:

"Granting that In iia would eventually be on the United States side in the event of another world war—as all western observers here do, and this agreement is another evidence of it—refineries in India would mean an immense saving in construction, maintenance and man-power for refining facilities that otherwise would have to be established elsewhere further from the probable scene of conflict."

Does the Government want to take steps to see that these refineries are not used for strategic purposes by a foreign power?

Shri JAWAHARLAL NEHRU: The vigilance of some hon. Members sometimes takes the form of seeing King Charles's head everywhere. We have to get our petrol from outside. We have to get it from certain companies, and those companies are three or four big companies. We have to depend upon them. Now, having these refineries will reduce our dependence gradually, though to some extent that dependence will remain. Apart

from saving foreign exchange, in fact we become a little more independent in our policy by having these than otherwise.

DR. R. B. GOUR: My point is not answered. I said that the American papers have openly stated that the refineries are of strategic importance to America. What steps Government intend to take to see that they are not used for strategic purposes by a foreign power on our land?

MR. CHAIRMAN: It is understood. Next question.

REHABILITATION OF DISPLACED PERSONS

*146. SHRI M. GOVINDA REDDY: Will the Minister for REHABILITATION be pleased to state:

- (a) whether Government propose to rehabilitate displaced persons in Jammu Valley; and
- (b) if so, what are the details of such proposals?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) Yes.

(b) The matter is under correspondence with the State Government.

SHRI M. GOVINDA REDDY: Am I to understand that the Government have not taken any decision in this matter?

SHRI J. K. BHONSLE: Which Government?

SHRI M. GOVINDA REDDY: The Government of India.

SHRI J. K. BHONSLE: The Government of India is in correspondence with the Government of Jammu and Kashmir, and as a result of that we hope very soon that about 1,500 families out of 2,000 who are at the moment in Yol Camp would be settled.